

NATIONAL COMPANY LAW APPELLATE TRIBUNAL PRINCIPAL BENCH

NEW DELHI

Company Appeal (AT) (Ins) No. 623 of 2020

In the matter of:

Hemanshu Jamnadas Domadia

....Appellant

Vs.

Central Bank of India & Anr.

....Respondents

Present

For Appellant: Mr. Keith Varghese and Mr. Mohit Gupta, Advocate

For Respondent: Mr. Kunal Tandon, Ms. Richa Sandilya, Advocates for R-1

ORDER

(Virtual Mode)

26.03.2021: Due to paucity of time, the Appeal could not be taken up.

Let the matter be fixed 'For Hearing' on **22nd April, 2021 at top of the list.**

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Mr. Kanthi Narahari]
Member (Technical)**

SC/Kam.